

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**RAJYA SABHA  
UNSTARRED QUESTION NO.1441  
TO BE ANSWERED ON 15<sup>TH</sup> MARCH, 2022**

**SETTING UP AYUSH HOSPITALS IN UTTARAKHAND**

**1441. SHRI NARESH BANSAL:**

Will the Minister of **AYUSH** be pleased to state:

- (a) whether there is any special scheme to set up more AYUSH hospitals or centres in Uttarakhand;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) the details of proposals received for setting up various AYUSH hospitals or centres in Uttarakhand and the details of action taken and progress made thereon ; and
- (d) the details of procedure and exemptions regarding setting up AYUSH hospitals in Uttarakhand?

**ANSWER**

**THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) & (b) Public Health being a State subject, setting up of AYUSH Hospitals or centres comes under the purview of the respective State/UT Government. However, the Ministry of Ayush is implementing the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) through State/UT Governments including Uttarakhand and providing financial assistance to them for different activities including setting up of 50/30/10 bedded Integrated AYUSH hospital subject to the condition that the proposal is required to be submitted by respective State/UT Government through State Annual Action Plan (SAAP) as per the NAM guidelines.

(c) The State Government of Uttarakhand had submitted the proposals for setting up of 50 bedded Integrated AYUSH Hospital each at Jakhnidhar (District Tehri) and Tanakpur (District Champawat) through SAAP during the year 2018-19 and same has been approved by the Ministry of Ayush. Grant-in-aid of Rs. 270.00 lakhs has been released as Central share for each proposed 50 bedded Integrated AYUSH Hospital at Jakhnidhar (District Tehri) and Tanakpur (District Champawat). The State Government is required to make progress in this regard.

(d) As per the criteria regarding setting up of Integrated AYUSH hospital mentioned in the NAM guidelines, State/UT Governments have to furnish Detailed Project Report (DPR), Land ownership rights and commitment for the creation of regular posts for proposed Integrated AYUSH hospital.